NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.04.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2531 of 2025 in Comp. App. (AT) (Ins) No of 2025	Pankaj Harilal Valia & Anr. (Promoters and Ex-directors of Corporate Debtor, Hardik Industrial Corporation Pvt. Ltd.) Vs. Kiran Shah, Liquidator for Hardik Industrial Corporation Pvt. Ltd.	Rajesh Bohra
2.	I.A. No. 2532 of 2025 in Comp. App. (AT) (Ins) No of 2025	Prateek Gupta, Vs. Saurabh Chawla, RP	Pulkit Deora
3.	I.A. No. 2533 of 2025 in Comp. App. (AT) (Ins) No of 2025	Greater Noida Industrial Development Authority (GNIDA) Through Its Chief Executive Officer Vs. Vikram Bajaj, RP for AMR Infrastructures Ltd. & Anr.	U.N. Singh
4.	I.A. No. 2534 of 2025 in Comp. App. (AT) (Ins) No of 2025	Tropical Ventures Company Ltd. Vs. Incab Industries Ltd. Through: Mr. Pankaj Kumar Tibrewal, RP	Dhruv Malik

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Assistant Registrar